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15.33 hrs.

(ix) INDIAN PENAL CODE (AMENDMENT) BILL, * 2004

(Amendment of section 55, etc.)

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2004. (Amendment of Section 55, etc.).

SHRI MOHAN SINGH (DEORIA): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal code, 1860. "

The motion was adopted.

SHRI MOHAN SINGH : Sir, I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04

*** Introduced with the Recommendation of the President**